## Representatives of SC/ST and Minority Community in Selection Board/Committees

1377. MAULANA OBAIDULLAH KHAN AZMI: Will the PRIME MINISTER be pleased to state;

(a) whether instructions issued in August 1990 for inclusion of representa tives of SC/ST and minorities in the selec tion Committees/Boards have been imple mented in ihe Department of Electronics;

(b) if so, what are the details of such bodies and organisations  $unde_r$  the Department where the instructions have been implemented;

(c) what are the names of the bodies which which have not implemented the instructions so far along with the reasons therefor; and

(d) what steps tare being taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI-MATI MARGARET ALVA): (a) to (d) The information is being collected and will be laid on the Table of the House.

## Mini Rice Mills for dehusking paddy

1378. SHRI BHUPINDER SINGH MANN; Will the Minister FOOD PRO-CESSING INDUSTRIES be pleased to state:

(a) whether Kisans are allowed to dehusk their own paddy produce, so as to market polished rice, rice bran and husk instead of paddy;

(b) if so, whether Government have any objection to the manufacturing and designing of some mini rice mills to serve as a farm implement for Kisans; and (c) if not, what are the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI GIRIDHAR GO-MANGO); (a) Kisans (farmers) or any other persons can dehusk thei<sub>r</sub> own paddy produce only with a valid permit/licence for carrying milling operations. The permit/licence can be issued by the respective State Governments to whom the powers are delegated for issue of permit/ licence for setting up of rice under the Rice Milling Industry (Regulation & licensing) Rules, 1959.

(b) Government has no objection to manufacturing and designing of mini rice mills

(c) Does not arise.

## Frequent increase in price of bread

1379. SHRI MURLIDHAR CHAND-RAKANT BHANDARE: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state;

(a) whether the prices of bread by different standard companies including Modern Bread have been frequently in creased during the last two years, in Delhi; and

(b) if so, the details of such increase during 1990 and 1991; and reasons there for?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI GIRIDHAR GO-MANGO): (a) and (b) Increase in the price of bread allowed in Delhi during 1990-91 are as under;—